

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I, MUMBAI

CP (IB)-511/I&BC/(MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURASAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.08.2018**

NAME OF THE PARTIES: **STATE BANK OF INDIA**

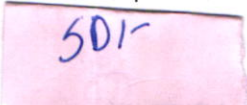
v/s.

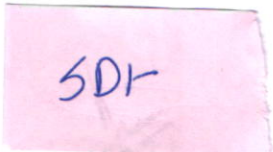
ELECTROWORLD DIGITAL SOLUTIONS LTD.

SECTION 7 OF INSOLVENCY & BANKRUPTCY CODE, 2016

9. ORDER
CP (IB)-511/I&BC/(MB/2018

At request, list this matter on 14.8.2018


RAVIKUMAR DURASAMY
Member (Technical)


B.S.V. PRAKASH KUMAR
Member (Judicial)